

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-4913
ANSWERED ON-25.03.2021

SOLAR PUMPS INSTALLED UNDER PM-KUSUM

4913. SHRI DUSHYANT SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar pumps installed under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM), State-wise;
- (b) the details of the amount received by farmers who have installed these solar pumps and sold surplus electricity that is generated to electricity distribution companies (DISCOMs), State-wise;
- (c) the distribution of the amount of electricity that has been sold by farmers to DISCOMS under PM-KUSUM, State-wise;
- (d) the details of the size of agricultural land held by farmers who have installed solar pumps under PM-KUSUM;
- (e) the details of the 'dark zones' identified under PM-KUSUM as mentioned in the guidelines along with the criteria used to determine them; and
- (f) the number of solar pumps installed/converted in these 'dark zones' along with the amount of electricity generated and revenue earned by farmers in these zones?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) Under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) till 28.02.2021, a total of 24,688 standalone solar pumps have been installed and 64 grid-connected agriculture pumps have been solarised under Component-B and Component-C of the scheme respectively. State-wise details are placed at **Annexure**.

Generation of revenue from sale of surplus solar power is available for solarisation of grid connected pumps under Component-C of the Scheme. The solarisation of pumps under this component is either under progress or recently completed and surplus solar generated and amount received by farmers can be exactly assessed only on completion of one year of operation.

(d) Under PM-KUSUM Scheme, Central Government has not put any bar on land size for farmers installing solar pumps.

(e) & (f) Central Ground Water Board from time-to-time notifies the areas for control and regulation of ground water. These areas are considered as 'dark zones' under PM-KUSUM Scheme. Only existing pumps can be solarised in the 'dark zones'. So far no existing grid connected pumps are reported solarised under the Scheme in 'dark zones'.

Annexure referred in part (a) to (c) of the Unstarred Lok Sabha Question No. 4913 to be answered on 25.03.2021

Solar Powered Pumps Installed under PM-KUSUM Scheme

(As on 28.02.2021)

	State	Standalone solar pumps installed under Component-B	Existing grid-connected pumps solarised under Component-C
1	Haryana	7168	-
2	Gujarat	55	-
3	Himachal Pradesh	18	-
4	Jharkhand	162	-
5	Karnataka	56	-
6	Madhya Pradesh	6871	-
7	Odisha	110	-
8	Punjab	557	-
9	Rajasthan	6496	64
10	Tamil Nadu	935	-
11	Tripura	63	-
12	Uttar Pradesh	2197	-
	Total	24688	64